GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

UNSTARRED QUESTION NO:1765 ANSWERED ON:16.12.2013 EMISSION NORMS FOR VEHICLES

Bapurao Shri Khatgaonkar Patil Bhaskarrao; Gaikwad Shri Eknath Mahadeo; Jeyadural Shri S. R.; Paranjpe Shri Anand Prakash

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government proposes to make Euro-IV norms mandatory for all types of motor vehicles in the country;
- (b) if so, the details thereof;
- (c) whether any instance of violation of vehicle emission norms has come to the notice of the Government in recent times;
- (d) if so, the details thereof along with the action taken in this regard; and
- (e) the steps taken or being taken by the Government to ensure strict compliance of vehicle emission norms throughout the country?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

- (a) No such proposal is presently under consideration.
- (b) Does not arise.
- (c) to (e) An automobile manufacturer recently reported that certain irregularities were committed by its employees during Conformity of Production (CoP) tests. A 3-members Committee was set up by the Government with the following terms of reference:
- (i) To determine the extent of violations and responsibility/culpability thereof.
- (ii) Way forward for correction for protection of consumers (vehicle owners).
- (iii) Methods of preventing CoP violations in future.

Copies of the report of the Committee have been forwarded to the concerned State Governments for investigation for further action. The recommendations made by the Committee for amending Type Approval Document with a view to preventing CoP violations for automobile manufacturers in future, have been referred to the Standing Committee on Emission (SCOE).